

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3689  
ANSWERED ON:10.09.2007  
UTILISATION OF RIVERS WATER IN TRIBAL AREAS  
Agarwal Shri Dharendra;Vasava Shri Mansukhbhai D.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has provided funds for utilisation of river water in tribal areas; and  
(b) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) Central government provides financial assistance under Accelerated Irrigation Benefit Programme (AIBP) for expeditious completion of irrigation projects in accordance with the guidelines of the programme on the basis of proposals submitted by the State Governments. As per prevailing guidelines of the programme, surface water minor irrigation schemes benefiting tribal area are eligible for 90% grant of project cost included in AIBP. Major and Medium Irrigation Projects benefiting tribal area are also eligible for up to 90% grant of the project cost included in AIBP depending on extent of the tribal areas benefited from the project.

5068 Surface water Minor Irrigation Schemes (SWMIS) of North Eastern States, 47 SWMIS of Himachal Pradesh and 21 SWMIS of Koraput, Bolangir, Kalahandi (KBK) districts of Orissa together estimated to cost Rs.1098.58 crore mostly benefiting tribal areas have been included in AIBP and Central Loan assistance/Grant amounting to Rs. 682.744 crore has been released for their expeditious completion. 42 SWMIS of Madhya Pradesh, 42 SWMIS of Chhattisgarh, 7 SWMIS of Andhra Pradesh and 19 SWMIS of Maharashtra benefiting tribal area are also included in AIBP and grant amounting to 90% of cost of the schemes included in AIBP is provided for these schemes. In addition, grant is provided to major and medium irrigation projects benefiting tribal areas up to 90% of project cost included in AIBP depending on extent of tribal areas benefited from these projects.